

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/920/2020**

This the 26<sup>th</sup> day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Samit Sharma age 38 years S/o Sh. Bishan Dass, R/o Ward No. 3, Shiv Nagar, Tehsil Nowshera, District Rajouri

.....Applicant

(Advocate:- Mr. Mohd. Arif-Not Present)

**Versus**

1. State of Jammu and Kashmir Through Commissioner Secretary General Administration Department, Civil Secretariat, Jammu/Srinagar and 04 others.  
.....Respondents

(Advocate: Mr. Amit Gupta, ld. Additional Advocate General)

**ORDER**  
**[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date also i.e. 03.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 26.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

/Arun/